

>

Title: Regarding Special Investigation Team and Judicial Enquiry Committee into handling of COVID-19 situation in Telangana-laid.

SHRI KOMATI REDDY VENKAT REDDY (BHONGIR): I express my long held shock and dismay at the deplorable state of affairs in Telangana over the Covid-19 situation under the present Government. The Telangana High Court expressed alarm at the present Government on multiple occasions for misleading the people on Covid-19 data. I ask the Central Government for nothing less than an autonomous Special Investigation Team and a Judicial Enquiry Committee to look into the Telangana State Government's handling of the covid-19 situation. People need comprehensive data accounted for each and every day since the pandemic began at the district level and an honest quantitative and qualitative audit of the Government's actions. The people of Telangana need the truth and nothing less will be accepted. This is after all, a matter of our lives and wellbeing and no one has the right to take liberties with it, let alone the Government.